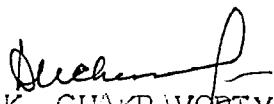


OA 102/90
MP 179/90

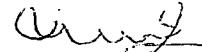
17.7.1990.

Present: Shri B.S. Charya, Counsel for the applicant.
Mrs. Raj Kumari Chopra, Counsel for the respondents.

The learned counsel of the applicant states that he does not wish to pursue the application and prays that the application may be dismissed as withdrawn with liberty to file fresh application, if so advised. Accordingly the application is dismissed as withdrawn with liberty to file fresh application in accordance with law, if so advised.


(D.K. CHAKRAVORTY)

MEMBER (A)


(P.K. KARTHA)

VICE CHAIRMAN (J)